

and conditions. RBI has not given final approval as yet. However, it came to the notice of the RBI that the Company has already issued Endowment Certificates to certain non-resident Indians even before obtaining RBI's formal permission. The Company has been advised that till it gets RBI's final approval it should not sell such certificates any further. In order to mitigate the hardships of the non-resident investors, the Bank has permitted the Company to credit the maturity proceeds of certificates, already issued, to the Non-Resident Ordinary Accounts of the non-resident investors.

Exports to Rupee Payment Area Countries by EPZ Units

1516. SHRI RAMESHWAR PRASAD:

PROF. K.V. THOMAS:

Will the Minister of COMMERCE be pleased to state:

(a) whether any restrictions are currently imposed on Units in Export Processing Zones who export their finished products to USSR/Rupee Payment Area countries and import raw materials from dollar General Currency Area;

(b) if so, the details thereof including the date since when these restrictions have been imposed;

(c) the reasons for applying such restrictions; and

(d) the provisions of law, statutory order or public notice permitting such a practice?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) No, Sir. However, while approving proposals the Board of Approval attempts to ensure balancing of the inflow and outflow of free foreign exchange with a view to conserving foreign exchange, promote domestic industry and enhance direct trade with USSR.

(b) to (d) Do not arise.

Setting up a Pavilion on Beaches of Puvnamada Kayal in Alleppey District.

1517. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of TOURISM be pleased to state:

(a) whether Kerala Government has sent any proposal to set up a permanent pavilion on the banks of Puvnamada Kayal in Alleppey district, where the Nehru Trophy Boat race is held; and

(b) if so, the action taken by Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The State Govt. have not requested to prioritise this proposal for 1990-91.

(b) Does not arise.

Survey for Development of Tourist Spots in Andhra Pradesh

1518. DR. VISWANATHAM: Will the Minister of TOURISM be pleased to state:

(a) whether there are any plans to develop new tourist spots in the State of Andhra Pradesh;

(b) if so, the details of the projects and the places surveyed and selected, particularly spots in the district of Srikakulam; and

(c) if not, the criteria to be fulfilled to undertake such a survey for the development of such projects?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MI-NISTER OF STATE IN THE MI-NISTRY OF TOURISM (SHRI